OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

CIVIL CONTEMPT PETITION NO.88 OF 2003 IN ORIGINAL APPLICATION NO.555 OF 1998

WEDNESDAY, THIS THE 28TH DAY OF MARCH, 2007

HON'BLE MR. A. S. KARAMADI, MEMBER-J HON'BLE MR. P. K. CHATTERJI, MEMBER-A

Rajeev Seth S/O Sri R. L. Seth,
Resident of 188-B, Diary Railway Colony,
Near Kanji House, Gorakhpur,
Presently working as Senior Commercial Inspector,
N. E. Railway, Gorakhpur.

. Applicant

By Advocate : Shri S. P. Singh

Versus

- Sri Om Prakash, General Manager, N.E. Railway, Gorakhpur.
- Sri P. K. Gupta,
 Chief Personnel Officer,
 N.E. Railway, Gorakhpur.
- Sri V.K. Jayaswal, Chief Commercial Manager, N.E. Railway, Gorakhpur.

ORDER

HON'BLE MR. A. S. KARAMADI, MEMBER-J

When this matter is called today, there is no representation on behalf of applicant. Learned counsel for the respondents has brought to our notice that against the order of this Tribunal, the respondents have filed writ petition no.6216/03 before the Hon'ble High Court. The Hon'ble High Court by order dated 11.08.2003 ordered that, "if respondents have filed the contempt petition, we request the

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Administrative Central Tribunal to keep the proceedings of contempt in abeyance". Thereafter even inspite of matter listed before this Tribunal, the applicant is not being present. The compliance report filed by the respondents is taken on record.

2. Having perused the proceedings of this contempt petition, there is no purpose in continuing this contempt petition any longer. Accordingly, the Contempt Petition is dismissed. Notices issued are discharged.

Member-A

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